

CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 21.7.2015

OA No.186/2011

Mr. C.B.Sharma, counsel for the applicant.

Mr. Anupam Agarwal, Proxy Counsel for

Mr. Virendra Lodha, Counsel for respondents No.2 & 3.

Ld. Counsel for the applicant submits that applicant has been promoted as Asstt. Secretary vide order dated 21.10.2014. Hence, the OA has become infructuous.

In view of the submissions made by the Ld. Counsel for the applicant, the OA is dismissed having become infructuous.

(R.Ramanujam) Member (A)

(Justice Harun-Ul-Rashid)

Member (J)

Adm/